

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-206/2013/11350/A

From:- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Suchandra Bhattacharjee,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati, the 28th November, 2024.

Sub:- **Earned leave .**

Ref:- Your letter No. FC.XII-2/2023/324/E dated 26.11.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **earned leave for 5 (five) days from 26.11.2024 to 30.11.2024** (sufficing 01.12.2024 and 02.12.2024). Further, you have been asked to hand over the charge of your Court and Office to the Counsellor, Family Court, Dhubri before proceeding on leave.

Yours faithfully,

Sdlr

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-206/2013/11351-11352/A, dated , 28-11-24

Copy forwarded to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of the application in prescribed format is enclosed herewith).
2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]